NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/39/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 7 others

NAME OF THE RESPONDENT(S)

: JASMINE AGRO FOR EDTY PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Fr. H. Avo Cate Mr. M. Erichann Danviha:

Course hor Petition Saivil

2. Rahul Balaji

Council for La pade 3

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<u>ORDER</u>

Shri P H Arvindh Pandian, Senior Counsel representing the petitioners present. Shri Rahul Balaji, Counsel for respondents present. Time extended at their request for making submissions. Put up on 4.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)